

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-93/98/4376/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
District & Sessions Judge,
Dhubri, Assam.

Dated Guwahati the 17th June, 2022.

Sub: **Extension of Earned leave.**

Ref:- Your Email dated the 16.06.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **extension of earned leave for another 12 days till 30.06.2022**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/4377-4378/A, dated , 17-06-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Sd/-